

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

CUSTOMS APPEAL NO: 87490 OF 2024

[Arising out of Order-in-Appeal No: PKB/242/APPL/CUS/NGP/2023-24 dated 20th September 2024 passed by the Commissioner of Customs (Appeals), CGST & Central Excise, Nagpur]

Surya Lakshmi Cotton Mills Ltd

Survey No.790, 9km Ramtek Mauda Road,
Nagardhan, Nagpur 441 106.

... Appellant

versus

Commissioner Of Customs

GST Bhavan, Telangkhedi Road,
Civil Lines, Nagpur 440 001.

...Respondent

APPEARANCE:

Shri Vikas Doiphode, Advocate for the appellant

Shri Krishna Azad, Assistant Commissioner (AR) for the respondent

CORAM:

**HON'BLE MR JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)**

FINAL ORDER NO: 85039 /2026

DATE OF HEARING/DECISION:

22/01/2026

PER: JUSTICE DILIP GUPTA

Shri Vikas Doiphode, learned counsel for the appellant states that he has been instructed by the appellant to withdraw the appeal as refund has already been granted.

2. Appeal is, accordingly, dismissed as withdrawn.

(Dictated and pronounced in the open court)

(JUSTICE DILIP GUPTA)
President

(C J MATHEW)
Member (Technical)

**/as*